

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No.HHC/Rules-2 (Sub.Staff Cars)/95-

Dated:27.5.2016

NOTIFICATION

Hon'ble the Chief Justice of the High court of Himachal Pradesh is pleased to amend the Himachal Pradesh Subordinate Courts (Use, Maintenance and control of Staff Cars) Rules, 1995 as under:-

Short title	1.	These rules shall be called the "The Himachal Pradesh Subordinate Courts (Use, Maintenance and Control of Staff Cars) (12 th Amendment, 2016) Rules, 1995."
Commencement	2.	These rules shall come into force with immediate effect.
Amendment	3.	The words "Chief Judicial Magistrate" wherever occurring in "The Himachal Pradesh Subordinate Courts (Use, Maintenance and Control of Staff Cars) Rules, 1995." and in subsequent amendments therein, shall also mean and include the "Mobile Traffic Magistrate"

By order

Hon'ble the Chief Justice

Endst No.HHC/Rules-2 (Sub.Staff Cars)/95-

Dated:27.5.2016

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Copy forwarded for information:-

- 1.The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla - 171001.
- 2.The Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla -171001.
- 3.The Principal Secretary (Home) to the Government of Himachal Pradesh, Shimla -171002.

- 4. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla - 171002.
- 5. All the District & Sessions Judges/Additional District & Sessions Judges, Civil Judges (Sr. Division/Junior Division) in Himachal Pradesh.
- 6. The Member Secretary, HP State Legal Services Authority, Block No.22 SDA Complex, Shimla - 171009 w.r.t. his letter dated 9.7.2015.
- 7. The Director, Himachal Pradesh Judicial Academy, Shimla-171005.

Short title	1. These rules shall be called the "Himachal Pradesh Subordinate Courts (Use, Maintenance and Control of Staff) Rules, 1995."
10. The Private Secretary/ P.As to Registrar General/ Registrar(Vigilance)/Registrar(Rules)/Registrar(Judicial)/ Registrar(Admn.) and CPC, High Court of Himachal Pradesh, Shimla.	
11. The Registrar (Establishment)/Additional Registrars/ Additional Registrars/ Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters/ Private Secretaries/ Section Officers/ PRO/ Protocol Officer /Chief Librarian High Court of Himachal Pradesh, Shimla - 171001	
12. The Accountant General (Audit), HP, Shimla-- 171003.	
13. The Sr. Deputy Accountant General (A/cs), Shimla - 171003.	
14. The NIC Officers, posted in the High Court with a request to update the High Court website.	

15. The S.O. (Computer) High Court of Himachal Pradesh, Shimla-171001 for conversion into digital form on e-gazette and uploading the same in the official website of the High Court.

Hon'ble the Chief Justice
8. Guard file.

Dated: 27.5.2016

Virender Sharma
(Virender Sharma)
Registrar (Rules)

- 1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla - 171001.
- 2. The Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla - 171001.
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